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Declaration of Assets and Liabilities

2024 Year

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I, NEHA KUMARI, son/daughter/wife of BABLU KUMAR, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. No.	Description	Self	Spouse	Dependan	t-1	Dependant-	2 1 -
	(i)	Cash	5,000	- BABLI	J VAISHNA	AVI	Name VIPRA	Etc. Name
	(11)	Deposits in Banks, Financia Institutions And Non-Banking Financial Companies	10,000		RUMAR NIL	RI	VINAYAK NIL	NIL
(iii		Bonds, Debentures and Shares in companies	NTL	NIL	NIL		NIL	NIL
(iv)	F	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NTL	LIC JEEVAN ANAND 54,921 PER YEAR	NIL		NIL	NIL
(v)	n (Motor Vehicles details of nake, etc.)	NIL	NIL	NIL		NIL	NIL
(vi)	de	liue)	GOLD 150.GM 6,75,000	NIL	NIL		NIL	NIL
(vii)	su of	her assets, ch as values claims / erests	NIL	NIL	NIL	1	JIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed

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^{*} Dependant here means a person substantially dependent on the income of the

Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	2.36 ACRE MATCHANI BGS THANA NO 1524	NIL	NEL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NÎL
(iii)	Buildings (Commercial and residential)					May see
	Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NÎL	NÏL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door	i riya				
	number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as	NIL	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

interest in property)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
/- \	(i) Loans from Banks	NIL	NIL
(a)	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments	NIL	NIL
	dealing with telephones (e) dues to departments	NIL	NIL

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	dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	JHPPK9129B	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. <u>Personal Detail</u>

GPF/CPF/PRAN N	lo.
GIT/CIT/FIXANIN	10.

110135365436

Gender

- F (M/F)

Date of Birth

1 7 0 9 1 9 9 5 (DD/MM/YYYY)

Class/Group

10,

(X/B/C)

Cadre

BIHAR VIDHAN SABHA

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District

BEGUSARAI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Neha Kumasu

Name of Employee: .. NEHA .. KUMARI

Place: PATNA

Designation: OFFICE ATTENDANT.

Date: 09 02 2024

Department: BIHAR VIDHAN SABHA, PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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